

which need lesser number of cattle and can use different waste materials as foodstocks.

Rocket launcher in the house of a retired Army Officer

997. SHRI ADINARAYANA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a rocket launcher has been found in the house of a retired army officer at Chandigarh; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHD KHAN): (a) and (b) The Chandigarh Administration have reported that an outer covering of a smoke shell fired from 3" Mortar (empty shell) was found on 7-7-1985 lying in House No. 1109, Sector 21, Chandigarh, earlier occupied by an Ex-Army officer.

Prime Minister's visit to tribal villages of Madhya Pradesh

998. SHRI BHAGAT RAM MANHAR:
DR. H. P. SHARMA:
SHRIMATI MAIMOONA SULTAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister visited three tribal villages in Madhya Pradesh on July 12, 1985;

(b) if so, what specific tribal problems were brought to notice of the Prime Minister during the visit; and

(c) what steps Government are taking to resolve the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):
(a) The Prime Minister visited seven

tribal villages in Madhya Pradesh during his tour from 12th to 15th July, 1985 including some villages of Jhabua district on 12th July.

(b) Problems of tribals brought to notice of PM included inadequate infrastructure, requirements of irrigation and drinking water, forestry problems including problems of forest settlement, problems of personnel including vacancies in posts in tribal areas and problems connected with the implementation of poverty alleviation programmes and welfare schemes in these areas.

(c) Education of Adivasi girls is being given the first priority. The sectors like communication, industry, forest and water conservation in tribal areas are also being considered as priority sectors to resolve the economic problems of the backward tribal villages. Efforts are being made to ensure that suitable administrative and technical officials are posted in tribal areas. The questions of relating assets supplied under I. R. D. P. to local conditions, and improving the implementation of the programmes are also being looked into afresh. The Sixth Plan size of the State was Rs. 3,800.00 crores and it has been raised to Rs. 7,000.00 crores during the Seventh Plan. The Special Central Assistance of the State has been increased by about Rs. 3 crores i.e. to Rs. 39.24 crores during the current year. An amount of Rs. 6.47 crores has been sanctioned under Article 275(1) 1st proviso of the Constitution towards resettlement of forest dwellers and shifting cultivators. For upgradation of tribal administration in the State, an amount of Rs. 8.55 crores is proposed to be released to the State during the current year under the Eighth Finance Commission Award. This amount includes incentive allowance for staff. A total number of 9.21 lakh tribal families has been targeted to be assisted economically during the Seventh Plan as against 6.18 lakhs during the Sixth Plan.